

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

Original Application No.203/2024(WZ)

News Item titled "Pune" NIBM annex residents raise....

.....

...Applicant

VERSUS

Principle Chief Conservator of Forests & Ors.

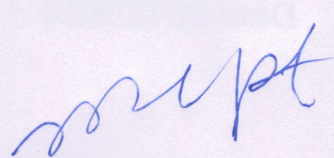
...Respondents

INDEX

S.No.	Exhibit	Particulars	Page Nos.
1	-	Affidavit in reply on behalf of Respondent Nos.1	11 - 13

Pune

Date: 22/12/2024

  
Advocate for the Respondent No.1

D.M.Gupte

9422317884

[email-advgupte@gmail.com](mailto:email-advgupte@gmail.com)

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 203 OF 2024

Principal Chief Conservator of Forests

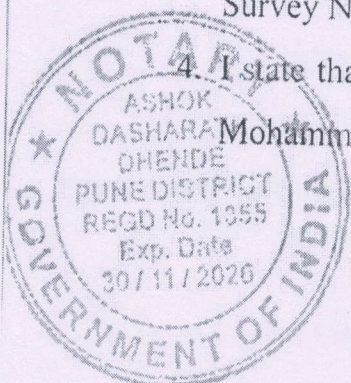
- Respondents

(H.O.F.F) M.S Nagpur and Others

Affidavit in Reply on behalf of Respondent No. 1.

I, Shri. Mahadev Namdev Mohite, age 47 Years, working as Deputy Conservator of Forests, Pune Forest Division, Pune hereby solemnly affirm on behalf of Respondent No.1

1. I state and submit that I crave leave of this Hon'ble Tribunal to further add or amend the affidavit and / or file additional affidavit, if necessary. I say that, I have been authorized to file this affidavit in reply on behalf of the Respondent Nos. 1.
2. I state that, this Hon'ble Tribunal took suo motu cognisance in this matter on the basis of a news item "Pune: NIBM annex residents raise concerns over forest destruction with authorities" appearing in "Punekar News" dated 11/09/2024
3. I state that, in the news item it is stated that there is destruction of forest area and the subsequent consequences on the urban population residing NIBM annex in Mohammadwadi area. I state that there is reserved forest bearing Survey No.45 in Mohammadwadi area of Pune City Forest Range.
4. I state that, there is no destruction of any forest area in the reserved forest at Mohammadwadi. There has been no tree felling and no encroachment in any



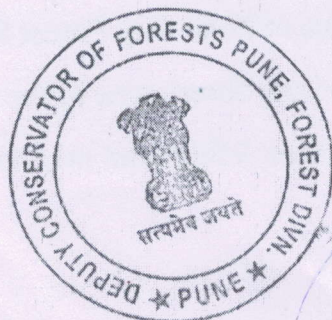
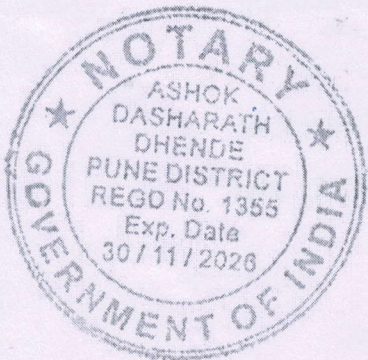
area of the reserved forest at any time. The reserved forest has been well maintained by the Pune Forest Range.

5. I state that, one Sou. Jaymala Dhankikar, a resident of NIBM Annex had made complaint regarding destruction of forest area in the reserved forest at Mohammadwadi to the Ministry of Forest and Environment via email. The same complaint had appear in the news paper Punekar News. I state that the complainant Sou. Jaymala Dhankikar had been invited to visit the reserved forest at Mohammadwadi in order to find out the present condition of the reserved forest in view of her complaint. At the time her visit Forester, Vishal Yadav and others including the Forest staff were present, During her visit she did not find any forest destruction or any illegal mining in the forest area. She also found a boundary PCC wall in the forest area. Her Statement was recorded by the Forester. [REDACTED] er

Dt.10/09/2024. [REDACTED]

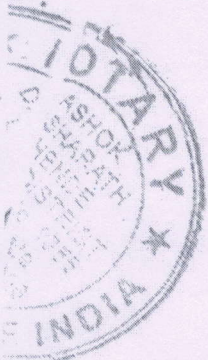
6. I state that the boundary wall constructing on the Hill Slope Area had been damage due to rain water and therefore the same was pulled down in order to avoid any damage. I state that in the statement of the complainant Sou. Jaymala Dhankikar she has suggested steps to be taken in order to avoid soil erosion on the Hill Slope Area of the Reserved Forest. As per her suggestion the Range Forest Office has proposed soil conservation programme to the Office of the Deputy Conservator of Forests (T.) Pune. [REDACTED]

7. I state that, every step will be taken in future in order to prevent any forest destruction and to avoid any soil erosion so that the residents in the NIBM Annex area will not be adversely affected.



Deponent

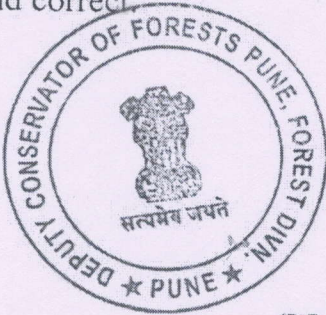
*[Signature]*  
Deputy Conservator Forests  
Pune, Forest Division, Pune



**VERIFICATION**

I, Shri. Mahadev Namdev Mohite , age 47 years, working as Deputy Conservator of Forests, Pune Forest Division, Pune hereby solemnly affirm on behalf of the State of Maharashtra Forest Department do hereby solemnly declares that what is stated in aforesaid paragraphs is true and correct to my knowledge and I believe the same to be true and correct.

Solemnly declared at Pune  
This 30<sup>th</sup> day of Dec. 2024



*Mohite*

(Mahadev Mohite)

Deputy Conservator of Forests,  
Pune Forest Division, Pune

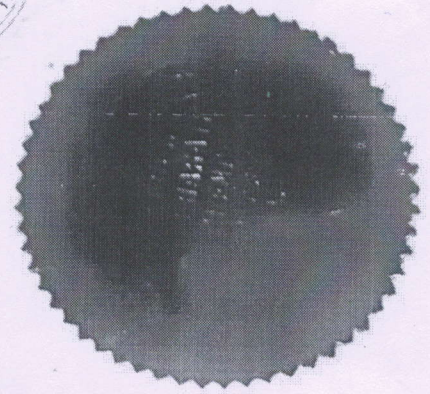
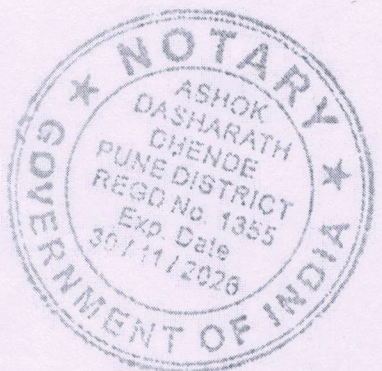
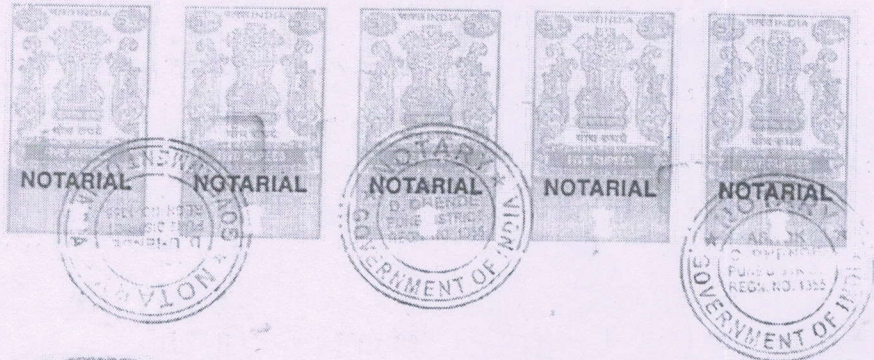
BEFORE ME

*Dhende*

ASHOK DASHARATH DHENDE  
NOTARY, GOVT. OF INDIA  
PUNE DISTRICT  
REGD No.1355

NOTED & REGISTERED AT

Sr.No. 551/2024 Dt. 21 DEC 2024



BEFORE THE NATIONAL GREEN  
TRIBUNAL, WESTERN ZONE, PUNE

Original Application No.203 of 2024

In the matter of :

News item titled "Pune annex residents raise  
..... Applicant

Versus

Principle Chief Conservator of Forests.

& others

Respondents

**Reply Affidavit of Respondent No.1**

DATED 22<sup>th</sup> November,2024

D.M.GUPTE

ADVOCATE FOR  
RESPONDENT NO.1

3,LAXMAN APARTMENT

25/26, OLD TOPHKAHANA,

S'NAGAR, PUNE – 411 005

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